

## PENDENCY OF CASES OF CIVIL &amp; SESSIONS DIVISION,UNA as on 01.11.2017

CIVIL CASES																
S No.	Category of Cases	DSJ	ADJ-I	ADJ-II	Circuit Court	CJM	JMIC-I	Juvenile	JMICII	JMIC-III	JMIC-IV	MTM	Court No-I,Amb	JMIC-II,Amb	JMIC-III,AMB	Total
1	Land Acquisition Cases	131	0	39	8	0	0	0	0	0	0	0	0	0	0	178
2	Motor Accident Claims	126	0	80	119	0	0	0	0	0	0	0	0	0	0	325
3	Guardian & Ward Act	1	0	1	4	13	7	0	0	0	0	0	10	0	0	36
4	Hindu Marriage Act	0	0	0	0	20	13	0	0	0	0	0	36	1	0	70
5	Civil Appeals	47	3	64	111	0	0	0	0	0	0	0	0	0	0	225
6	Civil Revision/ CM Appeal	10	0	0	6	0	0	0	0	0	0	0	0	0	0	16
7	Review Application/ Wages Act	0	0	1	2	0	0	0	0	0	0	0	0	0	0	3
8	Workmen compensation Act	0	0	0	0	52	9	0	0	0	0	0	27	0	0	88
9	Prevention figment	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Wages Act	0	0	0	0	0	0	0	0	0	1	0	2	0	0	3
11	Civil Suits	4	0	10	6	429	516	0	1023	1026	874	0	862	1143	1010	6903
12	Rent Cases/Appeal	2	0	4	0	13	19	0	22	13	19	0	8	10	5	115
13	Arbitration Cases	1	0	0	0	2	0	0	1	0	0	0	0	0	0	4
14	Succession Act	1	0	0	1	10	12	0	0	0	0	0	9	0	0	33
15	Execution	112	0	116	85	133	97	0	2	16	78	0	62	64	12	777
16	Pauper Application	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Small Civil Suits	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Miscellaneous	67	0	96	163	265	195	0	302	358	470	0	392	518	459	3285
19	AIR	23	0	0	0	0	0	0	0	0	0	0	0	0	0	23
20	Mental Health Act	0	0	2	2	0	0	0	0	0	0	0	0	0	0	4
21	CMA 39 rule 1 & 2 CPC	5	1	6	22	0	0	0	0	0	0	0	0	0	0	34
22	HMA u/s 24	9	0	13	6	0	0	0	0	0	0	0	0	0	0	28
23	HMA u/s 13	61	1	54	49	0	0	0	0	0	0	0	0	0	0	165
24	Panchyat Appeal	0	0	0	0	0	0	0	0	0	0	0	1	0	0	1
25	CM Appeal/	0	0	2	0	0	0	0	0	0	0	0	0	0	0	2
26	Probate Petition	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	Civil Trans. Application	3	0	0	0	0	0	0	0	0	0	0	1	0	0	4
28	Hindu Adoption & Maintenance Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29	Percept	0	0	0	0	5	1	0	0	0	0	0	5	0	0	11
30	Objection	0	0	0	0	1	0	0	0	0	0	0	0	0	0	1
31	Muslim Marriage Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	ECA	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	<b>Total</b>	<b>603</b>	<b>5</b>	<b>488</b>	<b>584</b>	<b>943</b>	<b>869</b>	<b>0</b>	<b>1350</b>	<b>1413</b>	<b>1442</b>	<b>0</b>	<b>1415</b>	<b>1736</b>	<b>1486</b>	<b>12334</b>
CRIMINAL CASES																
S No.	Category of Cases	DSJ	ADJ-I	ADJ-II	Circuit Court	CJM	JMIC-I	Juvenile	JMICII	JMIC-III	JMIC-IV	MTM	Court No-I,Amb	JMIC-II,Amb	JMIC-III,AMB	Total
1	Wild Life	0	0	0	0	7	3	0	1	0	0	0	0	0	0	11
2	Corruption Cases	8	0	0	0	0	0	0	0	0	0	0	0	0	0	8
3	Criminal Revision	15	0	36	12	0	0	0	0	0	0	0	0	0	0	63
4	Criminal Appeal	15	0	34	62	0	0	0	0	0	0	0	0	0	0	111
5	Bail Application	22	0	6	1	0	0	0	0	0	0	0	0	0	0	29
6	Police challan/act	0	0	0	0	517	224	25	749	312	391	0	250	319	362	3149
7	Excise Act	0	0	0	0	79	53	0	29	20	53	0	44	32	5	315
8	Complaint cases	0	0	0	0	42	58	0	34	15	70	0	173	52	16	460
9	Food cases	0	0	0	0	6	14	0	0	0	0	0	3	0	0	23
10	Summery Cases	0	0	0	0	88	234	0	124	244	151	256	80	92	68	1337
11	Forest cases	0	0	0	0	14	24	0	2	0	9	0	2	9	2	62
12	Miscellaneous Cases	0	0	0	0	48	69	0	0	0	191	0	108	86	0	502
13	125 Cr Pc	0	0	0	0	18	26	0	29	4	41	0	53	36	5	212
14	Personal data Protection Act	0	0	0	0	0	0	0	0	0	0	0	0	5	0	5
15	Mine act/Lab our Act/Shop Act	0	0	0	0	14	6	0	4	5	2	0	14	14	4	63
16	Drug Act	0	0	0	0	9	11	0	0	1	4	0	8	0	0	33
17	Panchayat Appeal	0	0	0	0	0	6	0	1	0	0	0	1	2	0	10
18	SC/St Act	10	0	0	0	0	2	0	2	0	0	0	0	0	0	14
19	Cr MA	10	0	15	16	0	0	0	0	70	0	0	0	0	6	117
20	Session Trail	53	0	32	27	0	0	7	0	0	0	0	0	0	0	119
21	138 CR. PC	0	0	0	0	0	230	0	0	0	0	0	0	0	0	230
22	138 NIA	0	0	0	0	192	0	0	186	217	93	0	235	209	109	1241
23	Copy right Act	0	0	0	0	0	0	0	0	0	2	0	0	0	0	2
24	Gambling Act	0	0	0	0	18	7	0	13	7	27	0	1	1	0	74
25	DV Act	0	0	0	0	26	38	0	51	3	41	0	61	56	11	287
26	NDPS Act	0	0	23	3	15	16	0	4	2	10	0	8	13	9	103
27	TR Application	1	0	0	0	5	0	0	79	0	0	0	13	0	0	98
28	Mv Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29	Arms Act	0	0	0	0	0	4	0	0	0	0	0	0	1	1	6
30	Human Right Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	128 Cr. PC	0	0	0	0	0	3	0	0	0	0	0	0	0	0	3
32	127 CR. PC	0	0	0	0	0	6	0	0	0	0	0	0	0	0	6
33	Calendra	0	0	0	0	0	3	0	0	1	0	0	0	0	1	5
34	Railway Act	0	0	0	0	0	3	0	0	0	0	0	0	0	0	3
35	Payment of wages Act	0	0	0	0	0	16	0	0	0	0	0	0	0	0	16
36	UT/CR	7	0	0	0	0	47	0	0	0	0	0	82	54	103	293
37	Animal cruelty Act/Factory Act	0	0	0	0	0	0	0	0	0	2	0	0	0	0	2
38	HRA/PDP	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
39	EC Act/Cancellation Challan	0	0	0	0	0	0	0	0	0	0	0	0	1	0	1
40	Prevention of disfiyment	0	0	0	0	0	1	0	0	0	0	0	0	0	0	1
41	Execution	0	0	0	0	0	22	0	6	2	24	0	0	0	2	56
	<b>Total</b>	<b>141</b>	<b>0</b>	<b>146</b>	<b>121</b>	<b>1098</b>	<b>1126</b>	<b>32</b>	<b>1314</b>	<b>903</b>	<b>1111</b>	<b>256</b>	<b>1136</b>	<b>982</b>	<b>704</b>	<b>9070</b>
	<b>G. Total</b>	<b>744</b>	<b>5</b>	<b>634</b>	<b>705</b>	<b>2041</b>	<b>1995</b>	<b>32</b>	<b>2664</b>	<b>2316</b>	<b>2553</b>	<b>256</b>	<b>2551</b>	<b>2718</b>	<b>2190</b>	<b>21404</b>